

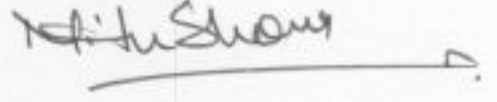
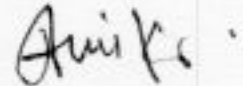
Allahabad Bench

C P No.79/241-243/ALD/ 2016,
CA No. 273/2018, CA No. 54/2019,
CA No. 235/2019, CA No. 236/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 20.01.2020

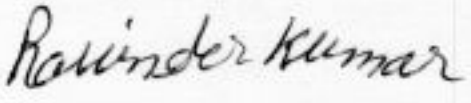
NAME OF THE COMPANY: Prajnajy Sharma v/s Allahabad Galvanising Pvt. Ltd

SECTION OF THE COMPANIES ACT: 241/244 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	NITIN SHARMA	ADW	Petitioner	
<u>2.</u>	Anil Kumar	PCS	Respondent no. 1, 3, 4 & 9	

The case is adjourned for 25th February, 2020, as there is no sitting of Court today.

Dated : 20.01.2020


(Court Officer)